

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.31891/2017

(Arising out of impugned final judgment and order dated 12-04-2017 in WPSB No. 936/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ARUN KUMAR SAXENA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.114967/2017-EXEMPTION FROM FILING O.T.)

Date : 27-01-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Saurabh Trivedi, AOR
Mr. Amit Shukla, Adv.
Ms. Kumudini Shukla, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, AOR
Mrs. Smriti Dua, Adv.
Mr. S.R. Singh, Adv.

Mr. Shrish Kumar Misra, AOR
Ms. Deepika Mishra, Adv.
Mr. Ajay Kumar, Adv.
Mr. Bimlesh Pandey, Adv.
Mr. Raghvendra Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by counsel for respondent No.3, the matter is adjourned by four weeks to file counter affidavit.

List the matter after four weeks.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(RAJINDER KAUR)
BRANCH OFFICER